

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 47 of 2013

Dated : 3rd April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Gujarat Urja Vikas Nigam Ltd.
Versus

.... Appellant (s)

PTC India Ltd. & Anr.

...Respondent (s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. V.T. Patel (Rep.)

Counsel for Respondent (s): Mr. Rajiv Bhardwaj
Mr. Ravi Kishore
Mr. Varun Pathak

ORDER

Mr. Rajiv Bhardwaj, Learned Counsel undertakes to file vakalatnama on behalf of Respondents no.1. Accordingly, he is directed to file reply on or before 14.04.2013 after serving copy on the other side.

The Learned Counsel for Respondent no.1 requests that this Appeal may be heard along with Appeal no. 62 of 2013 which is posted for hearing on 25.04.2013. Accordingly, post this matter along with Appeal no. 62 of 2013 on **25.04.2013**.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt